

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/78/(IB)/2017

NAME OF THE PETITIONER(S)

: A.M.S TRADING COMPANY

NAME OF THE RESPONDENT(S)

: NAVABARAT BOILER ENGINEERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) B. CHOLAN

For Respondent

ORDER

Counsel representing both the parties are present and submitted that the matter has been settled between the parties. In this regard they filed a joint memo and prayed to close the matter. The memo is taken on record. In view of the submissions of both the counsel, the matter stands closed.

(K. Anantha Padmanabha Swamy)

Member (Judicial)